Form 'D' [See paragraph 15]

NOMINATION

hereby the Go	nominate evernment	the following securities/Bon	person/s who shall ds and receive parecurities / Bonds specurities	l on my/o syment of	our death have the amoun	ve the right to		
PARTICULARS OF NOMINEE:								
Date of issue	Amount Rs.	Date of repayment	Full name with expanded initials and address of nominee	Date of birth in case of minor	Relation- ship to holder/s	Particulars of bank account		
To be filled in case if nominee is minor: As								
1			s of witnesses:					
			Acknowledgmen	<u>nt</u>				
We acknowledge having registered the nomination in favour of								
Date:			Autho	Authorised Official				

Form 'E' [See paragraph 15]

CANCELLATION OF NOMINATION

nomination dated		. made by me/us in re	do hereby cancel the espect of the following by the Public Debt		
			vide registration no.		
	rigoney came on	····(dute)	vide registration no.		
	Danticulars of the St	ock Certificate/Bonds	o.		
	Faruculars of the St	ock Certificate/Bollus	2		
Date of Issue	Nomenclature of the loan	Stock Certificate / BLA No.	Amount (Rs.)		
Place: Date:					
Signature with name	e and address of witnes	sses:			
1					
2		• • • • • • • • • • • • • • • • • • • •			
	Acknow	<u>eledgment</u>			
(Name of nominees	s) for the Stock Certi noted vide ou	ficate/BLA No	for the tion no.		
Date:		Authorised Official			